

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6155
ANSWERED ON:14.05.2012
BAN ON CULTIVATION OF TOBACCO
Joshi Shri Pralhad Venkatesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether as per the United Nation Organisation`s resolution to which India is also a signatory, the growing of tobacco has to be completely stopped by 2020;
- (b) if so, the details thereof;
- (c) whether the Government has drawn any specific schemes to rehabilitate and resettle the existing tobacco farming class and those who are engaged in the manufacturing or distribution of tobacco related products;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) No, Madam. However, India being a signatory to Frame Work Convention on Tobacco Control(FCTC), it is imperative to bring down the area under tobacco cultivation in terms of the demand reduction provisions mentioned in FCTC.
- (b) Does not arise.
- (c to e) At present, Government, has not drawn up any specific scheme to rehabilitate and resettle the existing tobacco farming class.